

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 3418  
TO BE ANSWERED ON 06<sup>th</sup> DECEMBER, 2016

WHEAT PROCUREMENT IN RAJASTHAN

3418. SHRI NIHAL CHAND:  
SHRI ARJUN LAL MEENA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether wheat is being procured by the Food Corporation of India in Rajasthan, if so, the details thereof;
- (b) the number of places at which procurement centres of the FCI have been opened in Rajasthan and the target fixed for procurement of wheat this year;
- (c) whether payment of outstanding amount has been made to co-operative (wholesale) store, Rajasthan, if so, the details thereof and if not, the time by which the payment is likely to be made by the Government;
- (d) whether the Government has received any request from the Government of Rajasthan to re-assess the number of beneficiaries covered under the National Food Security Act (NFSA) and if so, the details thereof; and
- (e) the time by which the re-assessment of the beneficiaries is likely to be completed under the scheme and the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

(a): Yes Madam, procurement of wheat is being done by Food Corporation of India (FCI) along with State Government Agencies in Rajasthan Region. In Rabi Marketing Season (RMS) 2016-17, total 7.62 Lakh Metric Ton (LMT) wheat had been procured out of which 5.23 LMT was procured by FCI in the State of Rajasthan.

(b): In RMS 2016-17, a total of 303 procurement centres were opened in Rajasthan Region out of which 119 procurement centres were set up by FCI. A target of 18 LMT for procurement of wheat for the State of Rajasthan was fixed by Government of India (GOI) for RMS 2016-17.

(c): FCI has not transacted business with any Co-operative (wholesale) store in Rajasthan.

(d) & (e): Government of Rajasthan had requested to re-consider and re-calculate the percentage of population to be covered under National Food Security Act (NFSA), for Rajasthan, especially in rural areas. However, in view of a formula based approach applied uniformly to all States/Union Territories for determining coverage under NFSA, it was not found feasible to agree to the request of the Government of Rajasthan and the same was conveyed to the State Government.